

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building,36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.435/TT/2014

Date: 27.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Truing up of Transmission tariff for 2009-14 tariff block and determination of Transmission Tariff for combined assets of (i) Tala – Siliguri Transmission System and (ii) Remaining part of Tala - -Siliguri transmission System in Eastern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015 :-

- (i) Clarify the reason for proposing balance/retention payment after cutoff date along with details of amount payable towards work/supply, release of payment, nature of withholding of payment along with reason.
- (ii) Confirm whether all the balance/retention payments for assets under this Petition have been claimed or some payments are still to be claimed.

Yours faithfully,

(V. Sreenivas)
Deputy Chief (Legal)